

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.188/BB/2017	-	For compliance	252(3)	1Message Technology Pvt. Ltd., Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	RANJITHA SHENOY-L COMPANY SECRETARY IN PRACTICE 9591777369	1MESSAGE TECHNOLOGY PVT LTD (Applicant)	Ranjitha Sheno-L

ORDER

PCS for Petitioner Company is present. Again she requested time for compliance of the objections raised by the Registry. PCS requested the Tribunal to order notice to the ROC-Karnataka, Bangalore. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice, PCS for Petitioner Company is directed to collect the notice from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service of notice. List it on 25/01/2018.


Member (T)


Member (J)